

Cause List for Mediation Centre

Date : 10/07/2025

Mediator : Ms. Anshu Aggarwal, Advocate

Case No.: 9922/23	Case Id: 2505M04622	Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 AM
M/S INDUSIND BANK LTD	Vs. KISHAN LAL	
		Total Days spent : 48

Case No.: 988/21	Case Id: 2503M02562	Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 2:00:00 PM
STATE	Vs. PRAHLAD MAURYA	
		Total Days spent : 104

Case No.: 2161/24	Case Id: 2504M02848	Referring Judge : Ms. Gita, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:00:00 PM
NEHA YADAV	Vs. GAUTAM YADAV & ORS	
		Total Days spent : 97

Case No.: 7826/24	Case Id: 2506M05146	Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM
M/S FORMAX ELECTRONICS PVT LTD	Vs. M/S HQ LAMP MANUFACTURING CO PRIVATE LTD	
		Total Days spent : 34

Case No.: 10425/22	Case Id: 2505M04804	Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM
LAXMAN ENERGY PRODUCTS LTD	Vs. RAJNEESH KUMAR	
		Total Days spent : 41

Case No.: 353/24	Case Id: 2505M04822	Referring Judge : Sh. Pawan Kr. Jain, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 2:00:00 PM
ISHRAT JAHAN	Vs. SALMAN ANSARI	
		Total Days spent : 41

Total : 6

Mediator : Ms. Ila Rawat, DHJS

Case No.: 390/17	Case Id: 2507M05496	Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time : 12:30:00 PM
TPDDL	Vs. AMAR	
		Total Days spent : 6

Case No.: 1968/21	Case Id: 2505M03735	Referring Judge : Ms. Nitika, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM
MOHIT SWAMI	Vs. RAHUL BHATIA	

Cause List for Mediation Centre

Date : 10/07/2025

Total Days spent : 69

Case No.:	1966/21	Case Id:	2505M03744	Referring Judge :	Ms. Nitika, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
MOHIT SWAMI		Vs.		RAHUL BHATIA		
					Total Days spent :	69
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Total :	3					

Mediator : Ms. Karuna Bala, Advocate

Case No.:	141/25	Case Id:	2505M04535	Referring Judge :	Ms. Monika Saroha, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:30:00 PM	
PUSHPINDER KAUR		Vs.		RAJINDER SINGH CHEEMA		
				Total Days spent :	48	

Case No.:	6679/22	Case Id:	2506M05160	Referring Judge :	Ms. Nitika, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
SAGAR SHANKHWAR @ SAGAR SAHNKHAKHAR			Vs.		ARPIT KALA	
					Total Days spent :	34

Case No.:	1877/23	Case Id:	2507M05497	Referring Judge :	Sh. Rishabh Tanwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	3:30:00 PM
KALRA HOSPITAL		Vs.		BIRPAL		
					Total Days spent :	6

Total : 3

Mediator : Ms. Neeru Garg, Advocate

Case No.:	370/24	Case Id:	2502M01653	Referring Judge :	Ms. Neha Goel, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:30:00 AM
INDUSIND BANK LTD		Vs.		VINOD DASS		
					Total Days spent :	139

Case No.:	4571/24	Case Id:	2505M04820	Referring Judge :	Sh. Shubham Gupta, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:30:00 AM
DURGA SCAFFOLDING NOIDA PVT LTD		Vs.		MODULAR INFRATECH PVT LTD		
					Total Days spent :	41

Case No.:	2031/24	Case Id:	2505M04623	Referring Judge :	Sh. Rishabh Tanwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:30:00 AM
SHRI DURGA SCAFFOLDING NOIDA PVT LTD			Vs.	MODULAR INFRATECH PVT LTD		
					Total Days spent :	48

Cause List for Mediation Centre

Date : 10/07/2025

Case No.:	892/22	Case Id:	2504M03128	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 PM	
BSSES RPL		Vs.	SANGEETA				
					Total Days spent :	85	
Case No.:	366/21	Case Id:	2505M04269	Referring Judge :	Sh. Arvind Dev, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:30:00 PM	
RAVINDER KAUR		Vs.	KISHAN				
					Total Days spent :	55	
Case No.:	641/24	Case Id:	2504M02694	Referring Judge :	Sh. Naresh Kumar Laka, DHJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				Hearing Time :	2:00:00 PM	
ISHAN GUPTA		Vs.	BHARTI				
					Total Days spent :	97	
Case No.:	520763/16	Case Id:	2505M04541	Referring Judge :	Ms. Deshna Golichha, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
ANIL KUMAR GUPTA		Vs.	MUKESH AGGARWAL				
					Total Days spent :	48	
Case No.:	346/22	Case Id:	2505M04536	Referring Judge :	Sh. Dharmender Singh, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
LAKHAN SINGH		Vs.	SUNIL KUMAR KHATTAR & ORS				
					Total Days spent :	48	
Total :	8						

Mediator : Ms. Rajni Malhan, Advocate

Case No.:	181/23	Case Id:	2506M05143	Referring Judge :	Ms. Pooja Suhag, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 AM	
SESS ENTERPRISES		Vs.	MD RASHID ANWAR				
					Total Days spent :	34	
Case No.:	779/21	Case Id:	2507M05540	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:00:00 AM	
AMIT KUMAR		Vs.	JYOTI BHATIA				
					Total Days spent :	6	
Case No.:	328/23	Case Id:	2505M04251	Referring Judge :	Ms. Neha Pandey, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
CANARA BANK		Vs.	M/S SHYAM ENTERPRISES				
					Total Days spent :	55	

Cause List for Mediation Centre

Date : 10/07/2025

Case No.:	1751/17	Case Id:	2506M05165	Referring Judge :	Sh. Umesh Kumar, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:00:00 PM		
ARUN & ANR		Vs.	NORTH DELHI MUNICIPAL CORPORATION & ORS				
				Total Days spent :		34	
Case No.:	97194/16	Case Id:	2505M04803	Referring Judge :	Sh. Umesh Kumar, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:00:00 PM		
RAJESH AGGARWAL		Vs.	M/S ASHIRWAD DELUXE HOTEL & ORS				
				Total Days spent :		41	
Case No.:	346/19	Case Id:	2506M05166	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:00:00 PM		
SANGEETA & ANR		Vs.	SUMMER SINGH				
				Total Days spent :		34	
Case No.:	53/22	Case Id:	2507M05488	Referring Judge :	Sh. Sanjay Jindal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM		
GLOBUS TRANSITOS PVT LTD		Vs.	RAKESH ARORA				
				Total Days spent :		6	
Case No.:	196/22	Case Id:	2505M04533	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM		
SIMRAN KAUR		Vs.	DEEPAK AGGARWAL & ORS				
				Total Days spent :		48	
Total :	8						

Mediator : Ms. Ruby Bedi, Advocate

Case No.:	2086/24	Case Id:	2505M04908	Referring Judge :	Sh. Kapil Gupta, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:00:00 AM		
SUNNY GOEL		Vs.	NEW PRINT INDIA PVT LTD				
				Total Days spent :		39	
Total :	1						

Mediator : Ms. Sunita Jain, Advocate

Case No.:	3145/16	Case Id:	2505M04555	Referring Judge :	Sh. Rishabh Tanwar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM		
JITENDER KUMAR		Vs.	HARI OM				
				Total Days spent :		48	

Case No.:	8102/23	Case Id:	2502M01788	Referring Judge :	Ms. Neha Goel, DJS		
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Date : 10/07/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 PM
INDUSIND BANK LTD	Vs. RAM KALA	Total Days spent :	132
Case No.: 508/24	Case Id: 2505M04616	Referring Judge :	Ms. Shipra Dhankar, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	12:30:00 PM
STATE	Vs. RAJINDER SINGH SALUJA	Total Days spent :	48
Case No.: 892/19	Case Id: 2504M03239	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
M/S AGGARWAL COMPUTRONIX PVT LTD	Vs. NAVAKAR COMPUTERS	Total Days spent :	83
Case No.: 228/24	Case Id: 2504M03461	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	12:30:00 PM
AVANTIKA	Vs. MANISH VERMA	Total Days spent :	76
Case No.: 458/25	Case Id: 2506M05382	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:30:00 PM
YES BANK LTD	Vs. HARINDER KUMAR	Total Days spent :	27
Case No.: 96/23	Case Id: 2506M05144	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	12:30:00 PM
KOMAL @ KOMAL KAUR	Vs.INDERJEET SINGH	Total Days spent :	34
Total :	7		

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.: 902/25	Case Id: 2507M05735	Referring Judge :	Sh. Dev Saroha, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	12:00:00 PM
RAJ KUMAR	Vs. TARUN GUPTA & ANR	Total Days spent :	1
Case No.: 7537/25	Case Id: 2506M05304	Referring Judge :	DLSA West, DLSA (West)
Case Type :	COMMERCIAL : COMMERCIAL	Hearing Time :	2:00:00 PM
M/S CALPRO SPECIALITIES PVT LTD	Vs. M/S BANIYA KI DUKAAN PVT LTD & ANR	Total Days spent :	29
Total :	2		

Cause List for Mediation Centre

Date : 10/07/2025

Mediator : Not Assigned, NIL

Case No.: 250/21	Case Id: 2507M05743	Referring Judge : Ms. Shruti Sharma-II, DJS	Hearing Time : 11:00:00 AM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
STATE	Vs. ARCHANA GOYAL & ORS		
		Total Days spent :	-1
Case No.: 182/25	Case Id: 2507M05749	Referring Judge : Ms. Poonam Singh, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
DHANESH SHARMA	Vs. MEENA VERMA		
		Total Days spent :	-1
Case No.: 259/17	Case Id: 2506M05153	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time : 12:00:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			
STATE	Vs. RAJNI		
		Total Days spent :	34
Case No.: 863/17	Case Id: 2506M05152	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time : 12:00:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			
BSES YPL	Vs. SOHAN		
		Total Days spent :	34
Case No.: 454/18	Case Id: 2506M05151	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time : 12:00:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			
STATE	Vs. SHERU		
		Total Days spent :	34
Case No.: 428/22	Case Id: 2507M05544	Referring Judge : Ms. Shipra Dhankar, DJS	Hearing Time : 12:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs. MOHD ALAM		
		Total Days spent :	6
Case No.: 1618/19	Case Id: 2506M05208	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time : 12:30:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			
TPDDL	Vs. KANDAI		
		Total Days spent :	33
Case No.: 2206/22	Case Id: 2507M05755	Referring Judge : Sh. Umang Joshi, DJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			
SURESH MALIK	Vs. POONAM MALIK & ORS		
		Total Days spent :	-1
Case No.: 11787/17	Case Id: 2507M05748	Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			

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Date : 10/07/2025

CHANCHAL

Vs. ASHOK KUMAR & ORS

Total Days spent : -1

Case No.: 510567/16 Case Id: 2507M05756 Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

M/S INDUSIND BANK LTD

Vs. PRAMOD SINGH

Total Days spent : -1

Case No.: 831/19 Case Id: 2507M05744 Referring Judge : Sh. Rupinder Singh Dhiman, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

PROMILA GUPTA & ANR

Vs. JAI BHAGWAN

Total Days spent : -1

Case No.: 1528/24 Case Id: 2507M05745 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM

PRIYANKA

Vs. RAJENDERA KUMAR & ORS

Total Days spent : -1

Case No.: 944/25 Case Id: 2507M05757 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM

B D ASSOCIATES

Vs. JYOTI & ANR

Total Days spent : -1

Case No.: 124/21 Case Id: 2507M05746 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM

ANITA

Vs. SUNIL KUMAR

Total Days spent : -1

Case No.: 1568/24 Case Id: 2507M05750 Referring Judge : Ms. Poonam Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

BEENA

Vs. IMRAN BEG

Total Days spent : -1

Case No.: 1082/20 Case Id: 2507M05754 Referring Judge : Ms. Divya Gupta, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM

MOHD ARSHAD

Vs. MOHD SALEEM

Total Days spent : -1

Case No.: 6780/24 Case Id: 2507M05753 Referring Judge : Ms. Anugya Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

THE QUEEN GARHWAL CO OP T/C SOCIETY LTD

Vs. POOJA

Total Days spent : -1

Case No.: 6779/24 Case Id: 2507M05752 Referring Judge : Ms. Anugya Chauhan, DJS

Cause List for Mediation Centre

Date : 10/07/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
THE QUEEN GARHWAL CO OP T/C SOCIETY LTD	Vs.	AKHILESH JHA	
		Total Days spent :	-1
Case No.:	842/22	Case Id:	2507M05747
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Pooja Suhag, DJS
TPDDL	Vs.	KUNAL CHATRA	Hearing Time : 2:30:00 PM
		Total Days spent :	-1
Case No.:	2140/24	Case Id:	2507M05751
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Rinku Jain, DJS
MIRZA ARIF BAIG	Vs.	MUNICIPAL CORPORATION OF DELHI & ORS	Hearing Time : 2:30:00 PM
		Total Days spent :	-1
Total :	20		

Mediator : Sh. Alok Aggarwal, Retd Judicial Officer

Case No.:	990/23	Case Id:	2505M04052	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:00:00 PM
BSES RPL	Vs.	SARMILA & ANR		Total Days spent :	62
Case No.:	483/25	Case Id:	2507M05478	Referring Judge :	Sh. Lalit Kumar, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
AUM G ELECTRONICS	Vs.	RACHANA ELECTRICAL & HOME APPLIANCES		Total Days spent :	6
Case No.:	23630/16	Case Id:	2505M04242	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S PC JAIN TEXTILES PVT LTD	Vs.	M/S SDS DESIGN STUDIO & ORS		Total Days spent :	55
Case No.:	22723/16	Case Id:	2505M04241	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S PC JAIN TEXTILES PVT LTD	Vs.	M/S SDS DESIGN STUDIO & ORS		Total Days spent :	55
Total :	4				

Mediator : Sh. Ashok Mittal, Advocate

Case No.:	1408/24	Case Id:	2506M05407	Referring Judge :	Sh. Rishabh Tanwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM

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M/S ACQUALITE INDUSTRIES PVT LTD	Vs.	MOHD SHAKEEL AHMAD ANSARI	Total Days spent :	11
Case No.: 1033/24	Case Id: 2506M05380	Referring Judge : Sh. Anubhav Bijalwan, DJS	Hearing Time : 12:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
M/S NEW BHARAT CHATAI BHANDAR	Vs.	SANA MISHAB	Total Days spent :	27
Case No.: 1070/24	Case Id: 2504M02705	Referring Judge : Sh. Anil Kumar Sisodia, DHJS	Hearing Time : 12:00:00 PM	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
HAMDARD NATIONAL FOUNDATION INDIA	Vs.	SENCARE LIFE SCIENCE PVT LTD & ANR	Total Days spent :	97
Case No.: 600/23	Case Id: 2505M04262	Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 12:30:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
SONIA	Vs.	RAVI & ORS	Total Days spent :	55
Case No.: 5653/18	Case Id: 2506M05220	Referring Judge : Sh. Anubhav Bijalwan, DJS	Hearing Time : 12:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
RISHI BANSAL & HUF	Vs.	SURINDER SINGH	Total Days spent :	34
Case No.: 523093/16	Case Id: 2506M05414	Referring Judge : Sh. Karanbir Singh, DJS	Hearing Time : 3:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
RAMWATI	Vs.	BIMLA DEVI & ANR	Total Days spent :	11
Total : 6				

Mediator : Sh. Dinesh Rohilla, Advocate

Case No.: 771/21	Case Id: 2505M04797	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time : 11:30:00 AM	
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				
BSES YPL	Vs.	MOHD GYAS	Total Days spent :	41
Case No.: 3304/23	Case Id: 2506M05156	Referring Judge : Ms. Surabhi Sethi, DJS	Hearing Time : 12:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
M/S VINTAGE CREDIT & LEASING PVT LTD	Vs.	DEEP CHAND	Total Days spent :	34
Case No.: 715/22	Case Id: 2504M03453	Referring Judge : Sh. Bharat Aggarwal, DJS	Hearing Time : 2:00:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				

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Date : 10/07/2025

NAYAB AHMED SHAKIR

Vs. SULTANUDDIN CHAUDHARY

Total Days spent : 76

Case No.: 84580/14 Case Id: 2506M05142

Referring Judge : Sh. Jiten Mehra, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

M/SSANGHI MEDICAL CENTRE LTD

Vs. DR MANIK RANJAN DUTTA

Total Days spent : 34

Case No.: 26/24 Case Id: 2505M04261

Referring Judge : Sh. Anil Kumar Sisodia, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

SAANCHIT TRANSPORT SERVICE PVT LTD & ANR

Vs. MEENU SHARMA & ORS7

Total Days spent : 55

Case No.: 203/23 Case Id: 2505M04810

Referring Judge : Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

RASNEET KAUR & ANR

Vs. SIMRANJEET SINGH

Total Days spent : 41

Total : 6

Mediator : Sh. Durga Pd., Advocate

Case No.: 44/24 Case Id: 2506M04998

Referring Judge : Sh. Vinay Singhal, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 12:30:00 PM

MOHD SHAKEEL

Vs. MCD & ORS

Total Days spent : 37

Total : 1

Mediator : Sh. J.S. Kalra, Advocate

Case No.: 284/20 Case Id: 2505M03750

Referring Judge : Ms. Shruti Sharma-II, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 11:00:00 AM

SHVETA MALHOTRA

Vs. ASHWANI KUMAR MALHOTRA & ORS

Total Days spent : 69

Case No.: 1263/24 Case Id: 2503M02620

Referring Judge : Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 PM

SHRIRAM FINANCE LTD

Vs. CHETAN YADAV

Total Days spent : 104

Case No.: 165/18 Case Id: 2505M04553

Referring Judge : Sh. Arun Sukhija, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 12:30:00 PM

KANWALJEET KAUR

Vs. SARANDEEP SINGH

Cause List for Mediation Centre

Date : 10/07/2025

				Total Days spent :	48
Case No.:	367/20	Case Id:	2505M04041	Referring Judge :	Ms. Akriti Mahendru, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM
STATE		Vs.	KRISHAN BIHARI		
				Total Days spent :	62
Case No.:	6370/19	Case Id:	2504M03454	Referring Judge :	Sh. Rishabh Tanwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
SHRIRAM CITY UNION FINANCE LTD		Vs.	SURAJ MALHOTRA		
				Total Days spent :	76
Case No.:	60/24	Case Id:	2504M03458	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	12:30:00 PM
NAVEEN GUPTA		Vs.	NEHA GUPTA		
				Total Days spent :	76
Case No.:	11366/19	Case Id:	2506M05358	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:30:00 PM
STATE		Vs.	PRAMOD & ORS		
				Total Days spent :	27
Case No.:	213/25	Case Id:	2503M02030	Referring Judge :	Ms. Vandana, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:30:00 PM
ROHIT GUPTA		Vs.	TPDDL		
				Total Days spent :	125
Case No.:	49/20	Case Id:	2505M03769	Referring Judge :	Sh. Bharat Aggarwal, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:30:00 PM
KAMLA DEVI		Vs.	THE STATE		
				Total Days spent :	69
Case No.:	9679/23	Case Id:	2506M05353	Referring Judge :	Sh. Danveer, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM
VIJAY AHUJA		Vs.	M PRABHU SANKAR		
				Total Days spent :	27
Case No.:	286/21	Case Id:	2506M05385	Referring Judge :	Sh. Abhay Choudhary, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	3:00:00 PM
SUNITA KUMARI		Vs.	NEELAM		
				Total Days spent :	27
Total : 11					

Cause List for Mediation Centre

Date : 10/07/2025

Mediator : Sh. Mukesh Kumar Gupta, DHJS

Case No.: 400/24	Case Id: 2505M03756	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
NARESH BANSAL	Vs.	MOHD KAMRAN	
		Total Days spent :	69
Case No.: 6152/20	Case Id: 2505M03737	Referring Judge : Sh. Amit Rana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
MEENAKSHI POLYMERS PVT LTD	Vs.	SHANKARRAO PAWAR SEAT CORNER & ORS	
		Total Days spent :	69
Case No.: 201/21	Case Id: 2505M03760	Referring Judge : Sh. Anil Chandhel, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:00:00 PM	
RAJESH CHOUDHARY	Vs.	JAWED HABIB HAIR & BEAUTY LTD	
		Total Days spent :	69
Case No.: 607/24	Case Id: 2505M03761	Referring Judge : Sh. Anil Chandhel, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:00:00 PM	
RAJESH CHOUDHARY	Vs.	JAWED HABIB HAIR & BEAUTY LTD	
		Total Days spent :	69
Case No.: 27/22	Case Id: 2501M00261	Referring Judge : Sh. Naresh Kumar Laka, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	
AJAY SONS	Vs.	UTSAV GOEL	
		Total Days spent :	177
Case No.: 42/22	Case Id: 2501M00232	Referring Judge : Sh. Naresh Kumar Laka, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	
UTSAV GOEL	Vs.	AJAY SONS	
		Total Days spent :	177
Case No.: 40/22	Case Id: 2501M00230	Referring Judge : Sh. Naresh Kumar Laka, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	
MADHUR GOEL	Vs.	HIYA INTERNATIONAL	
		Total Days spent :	177
Case No.: 25/22	Case Id: 2501M00229	Referring Judge : Sh. Naresh Kumar Laka, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:00:00 PM	
HIYA INTERNATIONAL	Vs.	SHOBHA AGGARWAL	
		Total Days spent :	177
Case No.: 26/22	Case Id: 2501M00228	Referring Judge : Sh. Naresh Kumar Laka, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	

Cause List for Mediation Centre

Date : 10/07/2025

HIYA INTERNATIONAL

Vs. MADHUR GOEL

Total Days spent : 177

Case No.: 18681/18 Case Id: 2505M03758 Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
ANIL KUMAR SINHA Vs. BABU RAM YADAV

Total Days spent : 69

Case No.: 41/22 Case Id: 2501M00227 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
SHOBHA AGGARWAL Vs. HIYA INTERNATIONAL

Total Days spent : 177

Total : 11

Mediator : Sh. Pawan Kawrani, Advocate

Case No.: 175/25 Case Id: 2506M05224 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:15:00 AM
PREM LATA Vs. MEENU TIWARI & ANR

Total Days spent : 34

Case No.: 183/24 Case Id: 2506M05212 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
SUNITA YADAV Vs. RAGHUVeer YADAV & ORS

Total Days spent : 34

Case No.: 3091/21 Case Id: 2505M04814 Referring Judge : Ms. Nitika, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
AMIT CHADHA Vs. BITTOO SINGH

Total Days spent : 41

Case No.: 4908/23 Case Id: 2504M02686 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
BESTWAY COOP URBAN TC SOCIETY LTD Vs. DINESH

Total Days spent : 97

Case No.: 327942/16 Case Id: 2505M04026 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:30:00 PM
BSES RPL Vs. CHETNA & ANR

Total Days spent : 62

Case No.: 504/21 Case Id: 2505M04231 Referring Judge : Sh. Vinay Singhal, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:30:00 PM

Cause List for Mediation Centre

Date : 10/07/2025

NARESH KUMAR

Vs. EUREKA FORBES LTD

Total Days spent : 55

Case No.: 625/24 Case Id: 2506M05147

Referring Judge : Sh. Umang Joshi, DJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:30:00 PM

SHAKILA BEGUM & ORS

Vs. SHAHNAZ & ORS

Total Days spent : 34

Case No.: 1497/17 Case Id: 2505M04229

Referring Judge : Sh. Naresh Kumar Laka, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 3:00:00 PM

RAMA TIWARI THR LRS

Vs. KRISHNA GHOSH & ORS

Total Days spent : 55

Total : 8

Mediator : Sh. Preetjit Singh, Advocate

Case No.: 900/17

Case Id: 2505M04805

Referring Judge : Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 11:30:00 AM

BSES YPL

Vs. AMIR RAJA & ANR

Total Days spent : 41

Case No.: 9042/22

Case Id: 2505M04235

Referring Judge : Ms. Pooja Suhag, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

CAPRISO FINANCE LTD

Vs. PRITAM

Total Days spent : 55

Case No.: 176/23

Case Id: 2504M03513

Referring Judge : Ms. Sukriti Singh, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 12:00:00 PM

STATE

Vs. PARDEEP

Total Days spent : 76

Case No.: 716/24

Case Id: 2504M03465

Referring Judge : Ms. Akansha Gautam, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:30:00 PM

TANU

Vs. JITENDRA & ORS

Total Days spent : 76

Case No.: 143/23

Case Id: 2506M05154

Referring Judge : Ms. Shruti Sharma-II, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 1:00:00 PM

GEETA

Vs. DEEPAK

Total Days spent : 34

Case No.: 390/24

Case Id: 2506M05223

Referring Judge : Sh. Sanjeev Aggarwal, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:15:00 PM

Cause List for Mediation Centre

Date : 10/07/2025

GALAXY AUTOMOBILES PVT LTD

Vs.

DANCE ENERGY PVT LTD

Total Days spent : 34

Case No.: 492/23

Case Id: 2505M04825

Referring Judge :

Ms. Deepika Goyal Shokeen, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:30:00 PM

PINKI SINGH

Vs.

DHANJEEV SINGH & ORS

Total Days spent : 41

Total : 7

Mediator : Sh. Rajesh Gupta, Advocate

Case No.: 504/23

Case Id: 2505M04545

Referring Judge :

Sh. Charan Salwan, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:00:00 PM

M/S CAPITAL CABLES INDIA PVT LTD

Vs.

M/S AMAZON SELLER SERVICES PVT LTD

Total Days spent : 48

Case No.: 420/24

Case Id: 2506M05381

Referring Judge :

Sh. Tanmay Batham, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

MUKESH KUMAR

Vs.

GANESH KUMAR CHAUDHARY

Total Days spent : 27

Case No.: 727/24

Case Id: 2506M05352

Referring Judge :

Sh. Sumeet Anand, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 3:00:00 PM

MOHD ASHRAF

Vs.

SIRAJUDDIN

Total Days spent : 27

Total : 3

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.: 476/22

Case Id: 2505M04883

Referring Judge :

Ms. Komal Garg, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs.

ROHAN SHARMA

Total Days spent : 40

Total : 1

Mediator : Sh. Rajesh Sharma, Advocate

Case No.: 966/24

Case Id: 2505M04333

Referring Judge :

Sh. Rakesh Kumar-IV, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 12:00:00 PM

BSES RPL

Vs.

VIMLA DEVI

Total Days spent : 55

Cause List for Mediation Centre

Date : 10/07/2025

Case No.:	7216/22	Case Id:	2505M04045	Referring Judge :	Ms. Meena Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM	
TPDDL		Vs.	RENU				
					Total Days spent :		62
Case No.:	739/24	Case Id:	2506M05148	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 PM	
BSES RPL		Vs.	ASHOK				
					Total Days spent :		34
Case No.:	8688/23	Case Id:	2503M02569	Referring Judge :	Sh. Amit Rana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM	
SHRIRAM FINANCE LTD		Vs.	SATISH YADAV				
					Total Days spent :		104
Case No.:	17148/16	Case Id:	2505M04256	Referring Judge :	Sh. Jiten Mehra, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:30:00 PM	
MOHD ATIQUE ANSARI		Vs.	JASPAL SINGH & ORS				
					Total Days spent :		55
Total :	5						

Mediator : Sh. Suneet Nagpal, Advocate

Case No.:	233/24	Case Id:	2505M03757	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM	
BARSHA BHARTI		Vs.	SUBODH KUMAR				
					Total Days spent :		69
Case No.:	539751/16	Case Id:	2502M01442	Referring Judge :	Sh. Anubhav Bijalwan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM	
SWATI RATHI		Vs.	VIKAS ARYA GUPTA				
					Total Days spent :		146
Case No.:	9836/23	Case Id:	2503M01967	Referring Judge :	Ms. Neha Goel, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM	
SHRIRAM FINANCE LTD		Vs.	DAYA SHANKAR				
					Total Days spent :		125
Case No.:	794/23	Case Id:	2505M04818	Referring Judge :	Sh. Sanjay Jindal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:30:00 PM	
NEELKANTH ENTERPRISES PVT LTD		Vs.	VISHAL GUPTA				
					Total Days spent :		41

Cause List for Mediation Centre

Date : 10/07/2025

Case No.:	3498/21	Case Id:	2502M01145	Referring Judge :	Ms. Sukriti Jha, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	1:00:00 PM	
UDESH KUMAR SETHI		Vs.		MOHIT WADHWA @ MANU WADHWA		Total Days spent :	153
Case No.:	3020/21	Case Id:	2502M01147	Referring Judge :	Ms. Sukriti Jha, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	1:00:00 PM	
UDESH KUMAR SETHI		Vs.		MOHIT WADHWA @ MANU WADHWA		Total Days spent :	153
Case No.:	502/24	Case Id:	2504M03519	Referring Judge :	Ms. Neha Paliwal, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:30:00 PM	
DEEPAK		Vs.		KOMAL & ORS		Total Days spent :	76
Case No.:	3525/23	Case Id:	2506M05221	Referring Judge :	Ms. Charu Aggarwal, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:30:00 PM	
SONU MISHRA		Vs.		TANUJA MISHRA		Total Days spent :	34
Case No.:	539/23	Case Id:	2505M04228	Referring Judge :	Sh. Naresh Kumar Laka, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:30:00 PM	
M/S VAISHNAV BUILDPROP PVT LTD		Vs.		PUNIT BERIWALA		Total Days spent :	55
Case No.:	24/22	Case Id:	2506M05167	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	2:30:00 PM	
USHA DEVI		Vs.		DWARIKA PRASAD		Total Days spent :	34
Case No.:	14/25	Case Id:	2504M03240	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:30:00 PM	
STATE BANK OF INDIA		Vs.		AJAY SHARMA		Total Days spent :	83
Case No.:	968/22	Case Id:	2506M05227	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:30:00 PM	
PURAN ASHA		Vs.		YUVRAJ GABA		Total Days spent :	34
Case No.:	93/21	Case Id:	2504M02859	Referring Judge :	Sh. Karanbir Singh, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	3:00:00 PM	
STATE		Vs.		SUNITA		Total Days spent :	97

Cause List for Mediation Centre

Date : 10/07/2025

Total : 13

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi